

**IN THE HIGH COURT OF JUDICATURE AT PATNA**

**TENDER NOTICE- 01/2022-23 (A.D. GENERAL)**

Quotations are invited from eligible Consultants/Firms for rendering the service relating to the registration of the office of the Ld. Registrar General of the Court as TDS authority and return filing [GSTR-7] under GST as per relevant rule, stating therein the rate/charges for the same.

Interested Consultants/Firms may submit their sealed quotations to the undersigned latest by the 23<sup>rd</sup> of April 2022 (05:00 pm).

**Terms & Conditions :**

1. The bidder must be a Chartered Accountant.
2. The bidder must have a valid PAN Card and GSTIN.
3. The bidder shall have at least ~~Three~~(03) years of experience in GST/VAT Consultancy Services.
4. The bidder must have an office in PATNA.
5. The bidder must not be blacklisted.
6. The Bidder shall have satisfactorily completed similar works during the last three years ending on the previous day of last date of submission of tender. Similar work shall mean GST/VAT Consultancy Services for Government Organizations in PATNA.

7. The rate quoted in the tender should be inclusive of all taxes and other charges if any.
8. No Advance payment shall be made.
9. The Consultants/Firm shall submit its bill in duplicate after providing the service/services.
10. Payment will be made in the account of the consultant/firm after due verification of service/services.
11. The Court reserves the right to accept or reject any or all quotations without assigning any reason.
12. Any query, regarding this tender, may be made on telephone no. (0612-7158713) during office hours.



**Registrar General  
Patna High Court, Patna**

**Dated : 16-04-2022**